## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3739 ANSWERED ON:19.03.2015 RESTRUCTURING OF POWER DISCOMS Chaudhary Shri P.P.

## Will the Minister of POWER be pleased to state:

(a) whether the Government has proposed or proposes to introduce a scheme to restructure the power discoms;

(b) if so, the details along with time frame fixed in this regard;

(c) whether the Government has received any proposal from the States for extending the cut-off date of this scheme; and

(d) if so, the details and status thereof along with action taken thereon?

## Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) & (b) : No, Madam. However, a scheme had been formulated and notified on 05.10.2012 by the Government for Financial Restructuring of the State owned Distribution Companies (DISCOMs). The scheme was available to all participating State Owned Discoms having accumulated losses and facing difficulty in financing operational losses. At present, the States of Haryana, Rajasthan, Tamil Nadu, Uttar Pradesh, Bihar, Jharkhand, Andhra Pradesh and Telangana are participating under the Financial Restructuring Plan. The Scheme's availability period expired on 31.03.2014.

(c): The State Governments of Rajasthan and Uttar Pradesh have requested for extending the cut-off date of the scheme.

(d) : As of now, extending the cut-off date of the FRP Scheme has not been found feasible.